

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.216 – IA 717 of 2022  
In  
CP(IB) 198 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Parshwanath Enterprise  
V/s  
Anil Technoplus Ltd

.....Applicant

.....Respondent

**Order delivered on 29/09/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**IA 717 of 2022**

Learned Counsel Mr. Sharma for the Successful Bidder states that notice is served and service affidavit is filed. None appears for Liquidator. Learned Counsel for the applicant is directed to serve one more notice through email to the Liquidator.

List on 17.11.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**